

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:10.11.2010
RESENTMENT AGAINST CRZ
Gandhi Shri Feroze Varun

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there are dissenting voices from across the coastal States against the provisions of Coastal Regulation Zone (CRZ) 2010;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the reaction of the Government to the Swaminathan Committee's recommendation of a cumulative impact study of ports and moratorium until the study was completed?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH):

(a) and (b) : The Ministry of Environment and Forests has issued the draft Coastal Regulation Zone (CRZ) Notification, 2010 on 15th September, 2010 inviting suggestions and objections under Environment (Protection) Act, 1986. The last date for receiving the comments on the draft CRZ Notification, 2010 is 15th November, 2010.

(c) : Based on the recommendations made in the report titled "Final Frontier" submitted by Prof. M. S. Swaminathan Committee on 16th July, 2009, the Ministry imposed a moratorium on development of ports and harbours on 21st August, 2009. The Integrated Coastal and Marine Area Management (ICMAM), Ministry of Earth Sciences was assigned a project to identify the high eroding areas along the coastal stretches. Based on the report of ICMAM, the Ministry prohibited ports and harbours development vide its letter dated 3.11.2009 in high eroding areas and near ecologically sensitive areas. Further, to obtain an area specific analysis of the shoreline at a micro level, this Ministry has assigned the Institute for Ocean Management, Anna University, Chennai to study the shoreline changes along the country based on time series satellite images.